



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
2	CRP(IO)/15/2022	HATEM ALI AND 3 ORS. Versus ATAB ALI	MR. S P ROY MS S DAS MR M DEB	
3	WP(C)/302/2022	GHANASHYAM TELI Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA TUN RAJKHOWA MR. R BORA	GA, ASSAM SC, REVENUE
4	Crl.Pet./1341/2022	ATIQR RAHMAN @ THAKUR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
5	WP(C)/2760/2022	ASISH DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, PWD
6	WP(C)/5905/2022	MD. SALAM SK AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. T SOM	GA, ASSAM MR. S K TALUKDAR, SC, COOPERATION DEPARTMENT MR. M ISLAM (R5)
7	CRP(IO)/165/2023	MD SAHAB UDDIN AND ANR Versus MD BAKRUR RASHID AND 13 ORS	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM	GA, ASSAM MS. R CHOUDHURY (r-1 to 5)
8	WP(C)/4731/2023	UNUS ALI SHEIKH Versus THE OFFICE OF THE INSURANCE OMBUDSMAN AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. R GOSWAMI(R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
9	WP(C)/5777/2023	INDIRA RONGPHARPI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, REVENUE SC, K A A C

COMMISSIONER OF CENTRAL EXCISE
AND SERVICE TAX

MR. S C KEYAL

Versus

M/S HI-TEC MEDICAL AND SURGICAL
PRODUCTS A-2 AND A-9

WITH

[I.A.\(Civil\)/816/2024](#)

in C.Ex.App./2/2024

COMMISSIONER OF CENTRAL EXCISE
AND SERVICE TAX

MR. S C KEYAL

Versus

M/S HI-TEC MEDICAL AND SURGICAL
PRODUCTS A-2 AND A-9

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LEAVE NOTE OF ADVOCATES FOR 02/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/149/2013	JANMAJIT ROY and ANR. Versus NILOTPOL CHAKRABORTY and ANR.	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR. T U LASKAR	MR.S P CHOUDHURYR-1 MR.R DHAR(R-1)
2	CRP/305/2015	AMIT DEBNATH Versus SMTI BABLI BHOWMIK and 6 ORS	MRG P BHOWMIK MR. D NANDI MR.R HAZARIKA MS P SARMAH MS.P CHETIA	MR.S K GOSWAMI(R-3) MR.N BARMAN(R-3) MR.A ACHARYAR-3 MR.R KATHKATIA(R-3)
3	WP(C)/6021/2015	SUNIL MITTAL Versus CHAIRPERSON AND ANR	MR.S C BISWAS	GA, ASSAM
4	CRP/39/2016	LAXMIPAT JAIN DUGGAR Versus ON THE DEATH OF GAURI SHANKAR AGARWAL HIS LEGAL HEIRS NAMELY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.P JAIN MR.R C SANCHATI MRS SANCHETI	MS.S SARMA(R-3) MR.A KABRA(R-3)
5	CRP/455/2016	MAHSIN ALI Versus SUNIL CH. GHOSH and 7 ORS.	MR.A K PURKAYASTHA MR.M BHUYAN MR.S SARMA MR.M ALI MR.M S ALI	MR.D GOSWAMI(R-1,3,4&5) MR.SHEELADITYA(R-1,3,4&5)
6	CRP/43/2017	M/S. CHANDMARI TEA CO. PVT. LTD. Versus JANO MURA and 8 ORS.	MR.G N SAHEWALLA MS.B SARMA MR.A CHETIA MS.D SWAMI MD.ASLAM	MR.N J DUTTA(R- 5&6) MR.K D SARMA(R- 5&6)
7	WP(C)/7697/2018	MALAMONI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, FINANCE DEPTT.
8	WP(C)/831/2019	DEVARANI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE MRS N BEGUM	GA, ASSAM
9	WP(C)/3098/2020	SURETUN NESSA LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, CO OP MS. A AHMED

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